

GOVERNMENT OF INDIA
MINISTRY OF PORTS, SHIPPING AND WATERWAYS
LOK SABHA
UNSTARRED QUESTION NO- 2970
ANSWERED ON 17/03/2023

NUMBER OF PORTS

2970. SHRI NIHAL CHAND:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

पत्तन, पोत परिवहन एवं जलमार्ग मंत्रालय

- (a) the total number of ports across the country, State-wise/Union Territory-wise;
- (b) the volume of import and export carried out through the said ports during the last two years;
- (c) the number of the said ports out of the total which have been modernized along with the details of the facilities provided therein;
- (d) the manner in which the said ports are likely to be developed; and
- (e) whether the Union Government is considering setting up new ports and if so, the details thereof?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS
(SHRI SARBANANDA SONOWAL)

- (a) The details of functional Major and Non-Major Ports, State/UT-wise are at **Annexure I**.
- (b) The volume of import and export carried out through Major and Non Major Ports during the last two years is at **Annexure II**.
- (c) to (e) The Major Ports of India are regulated under Major Ports Authority Act, 2021. However, non-major Ports and their concessionaires are regulated by State Maritime Boards under respective State Governments. Under Sagarmala Programme, Ministry provides financial assistance to State government port infrastructure projects, coastal berth projects, road and rail projects, fishery harbours, skill development projects, Coastal Community Development, International standard cruise terminal and unique and innovative projects such as Ro-Pax ferry services etc. Under the port modernization pillar of Sagarmala Programme, 20 projects worth Rs. 1,191 Cr. have been financially supported through Sagarmala Scheme. Out of which, 5 projects worth Rs. 176 Cr. have been completed.

Ministry constituted Maritime States Development Council (MSDC) in the year 1997, an apex advisory body for the development of maritime sector and aims to ensure development of Major and Non-Major Ports, in consultation with State Governments, the future development of existing and new Non-Major Ports by the respective Maritime States either directly or through captive users and private participation. Till date, seventeen meetings of MSDC have been held.

Government of India has accorded approval for development of Major Port at Vadhavan in Maharashtra on landlord Port development model due to its natural advantages and growing requirement of Import export trade of country.

Galathea Bay in Great Nicobar Island of Andaman & Nicobar Islands is identified for development of an International Container Transshipment Terminal. EoI for structuring the Project is invited on 28th January 2023.

Annexure I

State/UT	Total Non Major Ports	Total Non- Major Ports Handling Cargo	Total Major Ports
Andhra Pradesh	15	5	1
Goa	5	1	1
Gujarat	48	18	1
Karnataka	13	2	1
Kerala	17	4	1
Maharashtra	48	16	2
Odisha	14	2	1
Tamil Nadu	17	6	3
West Bengal	1	-	1
Andaman and Nicobar Islands	24	11	-
Daman & Diu	2	-	-
Puducherry	3	2	-
Lakshadweep	10	1	-